## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1197 TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2018

#### **BIO-FERTILIZER PRODUCTION**

1197. SHRI M.B. RAJESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of bio-fertilizer production units operating in various States of the country along with their installed capacity, as on date, State-wise including Kerala;
- (b) the details of the actual production in each of the said unit during the last two years;
- (c) the details of the monitoring system to maintain a check on the quality of bio-fertilizers being sold in the country; and
- (d) the details of incentives being provided by the Government for the production and encouraging the use of bio-fertilizers in the country?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a) & (b): The number of bio-fertilizer production units operating in various States of the country including Kerala and their actual production during last two years is given at **Annexure I**.
- (c): The Government of India has prescribed the specification of various Bio-fertilizers in Schedule III of Fertilizer (Inorganic, Organic or Mixed) (Control) Order, 1985 (FCO). Under Clause 19 of FCO, no person shall sell any bio-fertilizer, which is not of the prescribed standard. There are 22 notified bio-fertilizer testing laboratories in the country. Under the provision of FCO/ Essential Commodities Act (ECA), the State Governments are adequately empowered to take adequate action to check the quality of Bio-fertiliser. Any violation invokes administrative action under the FCO, 1985 and Penal action, which may extend to seven years under the Essential Commodities Act, 1955.
- (d): Government is encouraging the production and use of biofertilizers and providing financial assistance for production and use of bio-fertilizers in the country through various Schemes of National Mission of Sustainable Development (NMSA)/ Paramparagat Krishi Vikas Yojana and supported by Rashtriya Krishi Vikas Yojana (RKVY) and National Mission on Oilseeds and Oil Palm (NMOOP), National Food Security Mission (NFSM) and Indian Council of Agricultural Sciences (ICAR). The pattern of assistance is given in **Annexure II**.

### **Bio-Fertilizer Production during the Last Two Years**

SI. No.	State	No. of Units	2016-17		2017-18	
			Carrier based (MT)	Liquid based (KL)	Carrier based (MT)	Liquid based (KL)
South 2	Zone					
1	A & N Islands	-	0	0	0	0
2	Andhra Pradesh	17	3375.91	365.24	4983.60	369.75
3	Daman & Diu	-	0	0	0	0
4	Karnataka	47	31553.06	993.443	34493	1352.85
5	Kerala	24	4993.8692	59.6143	6040.10	82.85
6	Lakshadweep	-	0	0	0	0
7	Pondicherry	3	203.966	11.197	297.58	28.37
8	Tamil Nadu	116	27427.962	875.292	28059.40	983.86
9	Telangana		0	0	574.15	43.65
West Zo	no.	0	U	0		
1	Chhattisgarh	6	955.074	10.23	969.07	16.63
2	Gujarat	11			4248.15	3519.29
2	•		3909.82	2857.77		
3	Goa	1	822	0	838.74	0
4	Madhya	36	5609.006	238.103	6561.51	290.40
5	Maharashtra	87	8323.616	398.33	10024.90	427.40
6	Rajasthan	1	711	0	791.81	1.12
7 North Z	D & N Haveli	-	0	0	0	0
1	Delhi	1	116.2	0	119.72	0
2	Chandigarh	-	0	0	0	0
3		3	2360.644	70.148	2504.61	76.00
4	Haryana H.P.	2	3.276	194.7	8.48	209.70
5	J & Kashmir	1	0	0	0.46	0.04
6	Punjab	11	5533.774	210.177	5645.28	236.09
7	Uttar Pradesh	34	2835.79	461.19	3441.3	743.95
8	Uttarakhand	5	3720.68	696.9	3942.05	533.92
East Zo		3	3720.00	1 090.9	3942.03	333.92
1	Bihar	1	107	0	128.76	0.02
2	Jharkhand	2	18.552	0	20.96	0.01
3	Odisha	9	516.281	31.79	560.2	46.18
4	West Bengal	17	3195.18	26.21	3513.07	37.74
	ast Zone		0100.10	20.21	0010.01	1 07.7 1
1	Arunachal	1	119.7	0	232.90	0.11
2	Assam	5	1359.05	26	1742.62	33.10
3	Manipur	1	25	0	23.94	0
4	Meghalaya	-	0	0	0	0
5	Mizoram	1	2.5	0	8.99	0
6	Nagaland	2	51.45	0	70.62	0
7	Sikkim	1	16.25	0	33.15	0
8	Tripura	1	1153.5	0	1187.88	0.03
Grand Total		447	109020.11	7526.33	121066.54	9033.06

Source: Compiled by NCOF (Data Provided by Production Units/State Government/ RCOFs.

- A. National Mission of Sustainable Agriculture (NMSA)-Organic & INM Components of Soil Health Management (SHM):
- 1. Setting up of State of art liquid/ carrier based Biofertilizer/ Biopesticide units, 100% assistance to State Govt/ Govt. Agencies upto a maximum limit of Rs.160.00 lakh /unit and 25% of cost limited to Rs.40 lakh/unit for individuals/ private agencies through NABARD as capital investment of 200 TPA production capacity.
- 2. Setting up of Bio-fertilizer and Organic fertilizer testing Quality Control Laboratory (BOQCL) or Strengthening of existing Laboratory under FCO, assistance up to maximum limit of Rs. 85 lakh for new laboratory and up to a maximum limit of Rs. 45 lakh for strengthening of existing infrastructure to State Government Laboratory under Agriculture or Horticulture Department.
- 3. Promotion of Organic Inputs on farmer's field (Manure, Vermi-compost, Bio-Fertilizers Liquid/solid, Waste compost, Herbal extracts etc.), 50 % of cost subject to a limit of Rs. 5000/- per ha and Rs. 10,000 per beneficiary. Propose to cover 1 million ha area.
- 4. Under Parampragat Krishi Vikas Yojana (PKVY) assistance is provided for organic conversion, organic inputs, on-farm input infrastructure @ 31,000/hectare for 3 years
- 5. (iii) Under MOVCDNER assistance is provided for on-farm and off-farm inputs production infrastructure @ Rs 3750/ha 3 years. for each.
- B. National Mission on Oilseeds and Oil Palm (NMOOP): Financial assistance@ 50% subsidy to the tune of Rs. 300/- per ha. is being provided for different components including bio-fertilisers, Supply of Rhizobium culture/Phosphate Solubilising Bacteria (PSB)/ Zinc Solubilising Bacteria (ZSB)/ Azatobacter/ Mycorrhiza and vermi compost.
- C. National Food Security Mission (NFSM): (i) Under NFSM- Pulses, financial assistance is being provided for promotion of Bio-Fertilizer (Rhizobium/PSB) @50% of the cost limited to Rs.300 per ha.
  - (ii) Under Bringing Green Revolution to Eastern India(BGREI), a sub scheme of RKVY, also supplied bio-fertilizer @50 of the cost or limited to Rs. 300 per ha for Rice and Wheat crops.
- **D.** Rashtriya Krishi Vikas Yojana (RKVY): Organic Farming project components are considered by the respective State Level Sanctioning committee according to their priority choice.
- **E.** Indian Council of Agricultural Research (ICAR): The Indian Council of Agricultural Research (ICAR), is implementing under Network project on "Soil Biodiversity-Biofertiliser" and developed improved and efficient strains of biofertiliser specific to different crops and soil types. Liquid Biofertiliser technology with higher shelf life has also been developed. The ICAR also imparts training, organizes Front Line Demonstrations (FLDs) to educate farmers on all these aspects.

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